4/19-

Rajesh Kumar Singh

D.H.J.S

Director (Academics)/---Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

.....011-28036501 (O) 011-20892191 (O)

Email: dja@nic.in

No. DJA/Trg./FC/Batch-XVI (DHJS)/1981/2025/3833

27th September, 2025

To,

The Ld. Principal District & Sessions Judge, West District Tis Hazari Courts, Delhi

Sub.: Practical Training of Newly recruited Officer of Delhi Higher Judicial Service w.e.f. 04th October to 09th October, 2025

Respected Madam,

It is to inform that Mr. Chander Kirti Negi, newly recruited Officers of Delhi Higher Judicial Service (DHJS) has reported to the Academy today i.e 27.09.2025 (A/N) for his four months' Foundation Course. As per the approved Training Calendar 2025, the newly recruited DHJS Officer is required to undergo Practical Training by way of court-attachment in District Courts.

It is therefore, requested that Mr. Chander Kirti Negi, Trainee DHJS Officer may kindly be attached with Mr. Vishal Pahuja, ASJ (SC-RC), West District w.e.f. 04<sup>th</sup> October, 2025 to 09<sup>th</sup> October, 2025.

If the Mentor Judicial Officer with whom the Trainee DHJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the trainee officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the trainee officer may be attached with the successor Judge. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,

Encls.: As above

No. DJA/Trg./FC/Batch-XVI (DHJS)/1981/2025/

Copy for information to:

Mr. Chander Kirti Negi, Trainee DHJS Officer.

Yours faithfully,

Rajesh Kumar Singh)

27th September, 2025

(Rajesh Kumar Singh)

OIC (Judicial)
Wyyglm
PD455 Twest)

THE OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE, WEST DISTRICT, TIS HAZARI COURTS, DELHI No.26715-26718 Court-Attachment/JOTP/Gaz./PDJ/West/2025 dat

Copy forwarded for information and necessary action to :-

1. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.

2. The Branch Incharge, Care Taking Branch, Tis Hazari Courts, Delhi for making necessary arrangements.

3. For uploading on LAYERS.

A. For uploading on centralized website through LAYERS.

Officer-In-charge (Judicial Branch)/ District Judge (Commercial Court)-05 For Principal District & Sessions Judge (West)

# List of Judicial Officers nominated during the months of March, 2025 to December, 2025.

Delhi Judicial Academy <dja@nic.in> DJWed, 12 Feb 2025 4:02:38 PM +0530

To "PDJ Office HQ" <pdj-central@ddc.nic.in>, "RAM SINGH" <pdj-south@ddc.nic.in>, "Secretariat to Pr Distr and SJ." <pdj-southwest@ddc.nic.in>, "VIKAS BHARDWAJ" <pdd-west@ddc.nic.in>, "Ram Janma Prasad" <pdj-north@ddc.nic.in>, "PDJ OFFICE NORTH WEST ROHINI" <pdj-northwest@ddc.nic.in>, "PSJ OFFICE SOUTH EAST SAVE" to PDJ CUM SPL JUDGE CBI RADC" <pdj-racc@ddc.nic.in>, "PDJ OFFICE SOUTH EAST SAKET" <pdjsoutheast@ddc.nic.in>, "Madan Mehra" < judleast.kkd.ddc@gov.in>, "Vivek Chaudhary" <judlbrne.ddc@gov.in>, "judicialcdak" <judicialcdak@gmail.com>, "Gurpreet Singh" <judlbrddc@gov.in>, "Judicial Branch SWD Dwarka Courts" <judicialbrsw.ddc@gov.in>, "Balbir Sharma" < judicialbrnd.ddc@nic.in >, "judicialrouseavenue" < judicialrouseavenue@gmail.com >, "KARAN KAPOOR" <judicialnt.ddc@ddc.nic.in>, "G K Mathur" <judibrnw.ddc@gov.in>

To

The Ld. Principal District & Sessions Judges,

٦ Respected Sir/Madam,

The Delhi Judicial Academy is pleased to share with you the soft copy of Date-wise Schedule of the Programmes for the Year 2025, approved by the Hon'ble High Court of Delhi for the Training Programmes to be conducted during the year 2025 alongwith the list of Judicial Officers nominated for attending the training programmes during the months of March, 2025 to December, 2025.

It is requested that the nomination list may kindly be communicated to all the nominated Judicial Officers under your kind control, for their kind information.

The nominated Judicial Officers may kindly be advised not to list any judicial work on the training day, so that litigants and lawyers are not inconvenienced.

The nominated Judicial Officers may kindly be apprised of Letter No. 7097-7110/DHC/Gaz./G-3/2023 dated 10.10.2023 of Hon'ble High Court of Delhi (copy attached), whereby it has been informed that exemption of nominated Judicial Officers shall be considered only in case of extreme exigency such as medical condition etc. alongwith documentary proof.

In case an Officer requires exemption from attending the programme, he/she may move his/her application in advance through the proper channel. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the competent authority.

In case the nominated officer is transferred / retired before holding of the programme, the successor officer shall stand nominated for the programme automatically. Officers of courts newly created during the year, shall be nominated for training in such last programme of the year which is relevant to their jurisdiction.

With regards,

Yours faithfully,

Rajesh Kumar Singh Director (Academics)/ Chairperson (Officiating) PDES 3 (west)
13/02/2025

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## DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

Office: 011-20892191

Email: dja@nic.in; delhijudicialacademy@gmail.com

Website: judicialacademy.nic.in







Exemption Guidelines.pdf 588.8 кв • ⊘ Nomination Lists (March to ... .pdf 6 MB • Ø

John John

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# HIGH COURT OF DELHI Shershah Road, New Delhi

/DHC/Gnz./G-3/2023

Dated: 10/10/2023

The Registrar General, High Court of Delhi, New Delhi.

- The Principal District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
- The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New 3.
- The Principal District & Sessions Judge, North-West District, Rohini Courts, New Delhi.
- The Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
- The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
- 6. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
- 8. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
- 10. The Principal District & Sessions Judge, North District, Rohini Courts, New Delhi.
- 11. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
- 12. The Principal District & Sessions Judge-cum-special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
- 13. The Principal Judge, Family Courts (Headquarters), Dwarka, New Delhi.
- 14. The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi.

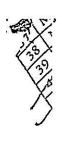
#### Sir/Madam,

I am directed to inform you that Hon'ble the Chief Justice has been pleased to impress upon all the Judicial officers under your respective control that exemption of the nominated Judicial officer(s) from attending NJA and other training programmes shall be considered only in case of extreme exigency such as medical condition etc. along with documentary proof.

I am, therefore, directed to request you to Circulate the aforesaid information to all the Judicial Officers for necessary compliance.

Yours Sincerely,

(Surender Pal) Deputy Registrar (Gazette-IB) for Registrar General



### Nomination List for Core Competence Conference for Knowledge, Skill & Perspective Development for ASJs & ASJs (Electricity) (Full Strength)

on 10th October, 2025

1000	Sì.	Name of Officer	Name of Officer Present Posting		Civil/ Police District	Place of Posting	
ŀ	<u> </u>	Mr. Raj Kumar	ASJ	5	Central	THC KKD	
-	2	Mr. Raghubir Singh	ASJ (FTC)		Shahdara		
Ŀ	<del>-</del> -3	Mr. Gautam Manan	ASJ	9	West	THC	
7	4	Mr. Sameer Bajpai	ASJ	3	Shahdara	KKD	
-	5	Mr. Pulastya Pramachala	ASJ	3	North-East	KKD	
ŀ	6	Mr. Prashant Kumar	ASJ (Electricity)		North-West	Rohini	
Ľ	7	Mr. Rakesh Kumar-II	ASJ (Fast Track Court)	2	South-East	Saket	
ŀ	S	Mr. Ram Lal Meena	Special Judge (Electricity Court)	2	Central	THC	
ŀ	9	Dr. Hardeep Kaur	ASJ	2	New Delhi	PHC	
].	-10	Mr. Vijay Shanker	ASJ	4	West	THC	
	11	Mr. Rakesh Kumar-IV	ASJ (Electricity)	1 Central		THC	
t	12	Mr. Vivek Kr.Gulia	ASJ (Electricity)		South	Saket	
ľ	13	Mr. Sumit Dass	ASJ	5	New Delhi	PHC	
	250000	Ms. Kiran Gupta	ASJ	4	New Delhi	PHC	
Ì	15	Mr. Vishal Singh	ASJ	5	South-East	Saket	
	16	Mr. Sharad Gupta	ASJ (FTC)		South-West	Dwarka	
	17	Ms. Vandana Jain	ASJ	3	South-West	Dwarka	
Γ	18	Mr. Deepak Wason	ASJ	4	South-West	Dwarka	
Ī	19	Ms. Twinkle Wadhwa	ASJ	2	North-East	KKD	
	20	Mr. Joginder Prakash Nahar	ASJ (FTC)	1	Central	THC	
П	21	Mr. Vincet Kumar	ASJ (E-Court)	2	Shahdara	KKD	
{-	<del>2</del> 2	Ms. Shivali Sharma	ASJ	3	West	THC	
	23	Ms. Geetanjali	ASJ (FTC)	3	South-East	Saket	
	24	Ms. Apama Swami	ASJ	7	New Delhi	PHC	
[-	25	Mr. Hemraj	ASJ	8	West	THC	
Ŀ	26	Mr. Lovieen	ASJ	3	South-East	Saket	
Ŀ	27	Mr. Ajay Singh Shekhawat	ASJ	2	South-West	Dwarka	
	28	Ms. Gurmohina Kaur	ASJ	5	South-West	Dwarka	
	29	Mr. Purshotam Pathak	ASJ	5	South	Saket	
	30	Mr. Rajinder Kumar	ASJ	5	North-West	Rohini	
	31	Mr. Vipin Kharb	ASJ	7	South-East	Saket	
[3	32	Mr. Sushil Anuj Tyagi	ASJ	4	Central	THC	
3	250	Mr. Sushant Changotra	ASJ (FTC)		East	KKD	
3	34	Ms. Surabhi Sharma Vats	ASJ	4	Shahdara	KKD	
3	5	Mr. Dheeraj Mor	ASJ	6	New Delhi	PHC	
-		Mr. Navjeet Budhiraja	ASJ	2	South	Saket	

	Name of Officer	Pro				IV Po distr		Place of Posting			
1	fr. Virender Kumar Kharta		ASI (FTC)	1	2	7	Cent	ral	7	THC	
北	Ir. Virends  Ir. Kumar Rajat  Ir. Kumar Mecna		VSI		7	Shahdara		dara	KKD		
1沙	Mr. Kumar Rajal Mr. Vinod Kumar Meena Mr. Vinod Kumar Meena Mr. Vinod Kumar Meena		ASJ (Electricity)			Sout		West		Dwarka	
137	Is. Ambika Singh		ASJ		2	Wes		est	1	THC	
			ASJ (FTC)	SJ (FTC) 2		West			THC		
			ASJ (FTC)		2	2 South		Saket			
-11	The Vinnishii Kittituta Kitkat		ASJ (FTC)		1	South		Saket			
シナス	Mr. Sachin Sangwan		ASJ (FTC)	7.7	Γ	1	South-East		it	Saket	
15/13	dr. Arvind Bansai		ASJ			5	Sł	ahdara	a	KKD	1
	dr. Babru Bhan		ASJ			3	No	rth-Wo	est	Rohini	1
17 1	Mr. Akash Jain		ASJ			4		East		KKD	
18	Ms. Shefali Barnala Tandon		ASJ		5			West		THC	
19	Mr. Jagmohan Singh		LZA		3		1	North		Rohini	
50	Mr. Sunil Gupta		ASJ 6			South		Saket			
51	Mr. Subhash Kumar Mishra	1	ASJ	\ 3		3	East		KKD		
52	Mr. Chander Jit Singh	<b>\</b>	ASJ 3		3	New Delhi		PHC			
53	Mr. Pankaj Arora	1	ASJ					North-East		KKD	00000
54	Mr. Ravindra Kr. Pandey		ASJ					So	uth		Saket
55			ASJ			4	No	orth	Rohini	200	
56			ASJ			3	Ce	ntral	\ THC		
57			ASJ (FTC)				Nor	th-Eas			
58			ASJ			\2	South-East		st Sako	t	
59	The same of the sa		ASJ-cum-ASJ (Electricity)			5		East	/ KK	D	
60			ASJ			T	2 \ (	Central	TH	C	